

SL.No.39

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/18/2023
NAME OF THE COMPANY	Sahrudaya Balaji Healthcare (Sangareddy) Pvt Ltd
NAME OF THE PETITIONER(S)	Sahrudaya Healthcare Pvt Ltd
NAME OF THE RESPONDENT(S)	Sahrudaya Balaji Healthcare (Sangareddy) Pvt Ltd
UNDER SECTION	241

ORDER

Mr. Chalagunaranjan takes notice on behalf of the Respondents. He also submits that counter is also served on other side Counsel. The Counsel shall file the counter before this Tribunal. Post on 29.05.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)